

Circular No. 10 /2005-Cus
22nd February, 2005

F.No.450/108/2004-CUS-IV
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Subject:-Clearance of imported metal scraps-Procedure regarding.

I am directed to invite your attention to the Board's Circular No.56/2004-Cus, dated 18th October, 2004 on the above mentioned subject and to say that the Directorate General of Foreign Trade vide Public Notice No. 54/2004-2009 dated 15th February,2005 has further amended the Para 2.32 of Handbook of Procedure (Vol.I). Accordingly, the Board hereby makes following further amendments in the Circular No.56/2004-Cus, dated 18.10.2004.

In para 5(ii), after the list of 17 customs stations, the following entry shall be inserted, namely,-

"18. ICD Nagpur."

2. The above instructions may be brought to the notice of the Trade immediately through appropriate Public Notice.
3. Receipt of this Circular may kindly be acknowledged.
4. Hindi version will follow.

Yours faithfully
Anupam Prakash
Under Secretary to the Government of India
Phone No.23094182